

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO. 651/2001
OA NO. 1601/2000

(19)

New Delhi, this the 21st day of February, 2002

HON'BLE SH. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

T.D. Chandna,
S/o Sh. J.R. Chandna,
Ex. Sr. Section Engineer,
Under Sr. Divisional Electrical Engineer (TRS)
Central Railway, Kalyan,
r/o House No. 235-B, Gali No. 4,
Near Sh. Krishna Gaushala,
Gaupuri,
Ghaziabad (UP).
(By Advocate: Sh. B.S. Maine)

Versus

UOI & Ors. Through

1. Sh. Sudhir Chandra,
General Manager,
Central Railway,
CST,
Mumbai.
2. Sh. Jaipal Singh,
Senior Divisional Electrical Engineer (TRS),
Central Railway,
Kalyan.
(By Advocate: Sh. V.S.R. Krishna)

O R D E R (ORAL)

S.R. ADIGE, VC (A)

After hearing both sides, we dismiss the CP and discharge notices, calling upon parties that in case applicant has any grievance in regard to the calculations made, he may file ~~the~~ ^a representation to the respondents for disposal of the same within 4 weeks of the receipt of the representation. Liberty is also given to the applicant to file a fresh OA, if so advised.


(KULDIP SINGH)
Member (J)


(S.R. ADIGE)
Vice Chairman (A)

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